

GOVERNMENT OF INDIA  
MINISTRY OF MINES  
RAJYA SABHA  
**UNSTARRED QUESTION NO. 1714 #**  
ANSWERED ON 15.12.2025

**NEGLECTED PRIORITIES AND ACCOUNTABILITY IN MINING-AFFECTED  
AREAS**

1714 # SHRI PRADIP KUMAR VARMA:

Will the Minister of MINES be pleased to state:

- (a) whether it is a fact that from the financial years 2021-22 to 2024-25, no schemes were approved and not even a rupee was spent thereon in key priority areas such as Skill Development & Livelihood Generation, Welfare of Aged & Differently Abled and Welfare of Women & Children in the West Singhbhum district of Jharkhand under the District Mineral Foundation Trust (DMFT);
- (b) whether it is also a fact that measures such as Environmental Preservation, Pollution Control Measures and Water Management have consistently been neglected; and
- (c) the reasons for such negligence as all of these are included as high priority in the DMF guidelines, the details thereof?

**ANSWER**

THE MINISTER OF COAL AND MINES

(SHRI G. KISHAN REDDY)

- (a) to (c) As per information received from the State Government of Jharkhand, during the financial years 2021–22 to 2024–25, a total of 213 projects amounting to ₹39.21 crore were sanctioned, of which ₹33.67 crore spent in key priority areas such as Skill Development & Livelihood Generation, Welfare of the Aged & Differently Abled, and Welfare of Women & Children in West Singhbhum district under the DMFT. Further, 41 projects worth ₹48.08 crore were sanctioned, of which ₹45.56 crore spent in priority areas including Environment Preservation, Pollution Control Measures, and Water Management in the district under the DMFT during the aforesaid period.

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